

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION - II,
MUMBAI

C.P. (IB)-465(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **05.06.2018**

NAME OF THE PARTIES: Amit Kumar Jain

v/s.

Shamik Enterprises Pvt. Ltd.

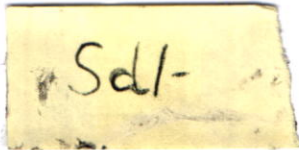
SECTION 8 OF INSOLVENCY & BANKRUPTCY CODE, 2016

Order

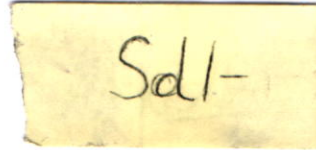
6. C.P. (IB)-465(MB/2018)

The counsel for the petitioner present. Mr. Jayesh Mestry,
Advocate, undertakes to file vakalatnama on behalf of
respondent.

Counsel for the respondent also seeks time to file reply.
Time granted. List this matter on 26.06.2018.



V. NALLASENAPATHY
Member (Technical)
Date : 05.06.2018



BHASKARA PANTULA MOHAN
Member (Judicial)